

Allahabad Bench

CP No. 364/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.01.2020

NAME OF THE COMPANY: Ganesh Yadav V/s M/s Sajam Housing Company Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Nesar Ahrood	PCS	Petitioners	[Signature]
2.	Anil Kumar	PCS	"	
3.	Ravi Yadav	Adv.	"	

The case is adjourned for 25th February, 2020, as there is no sitting of Court today.

Dated : 20.01.2020

Ravinder Kumar
(Court Officer)